

Posting of General Managers in J&K State

30. SHRI DHARAM CHANDER PRASHANT; Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that since some time past the General Managers Telecommunications who were on verge of retirement are being posted in Jammu and Kashmir and during their short stay in the State they are incapable of getting their grip in administration and other matters; and

(b) whether Government propose to revise this policy so that the General Managers who are posted in the State should work for a longer period so that shortfalls in this circle are removed?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL): (a) It is not totally correct that only those officers of Jr. Administrative Grade who were on the verge of retirement have been posted as General Manager in the J & K Telecom. Circle. From 1973 onwards only the last 2 officers including the present incumbent were on the verge of retirement when they were posted as General Manager in the J & K Circle. These officers have plenty of administrative and technical experience in the telecommunication field and hence were fully capable of getting their grip in administration and other matters. But earlier to them there were three officers as General Manager who had long innings to go in P & T.

(b) The points raised by the Hon'ble Member of Parliament will be, however, taken into account while deciding the posting of an officer as General Manager Telecom., J&K Circle in future.

Complaints against non-working of telephones etc. in Gujarat

24. SHRI IBRAHIM KALANIYA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that the local zonal and central authorities

have received letters, memoranda and complaints from Mahuva Chamber of Commerce, Saurashtra Chamber of Commerce and Industries of Bhavnagar (Gujarat State), Kundala Chamber of Commerce, Amreli Chamber of Commerce during 1st January, 1981 to 31st January, 1983 regarding non-working of telephones and STD, delay and faults in getting trunk calls, rude behaviour of telephone operators, staff and officers, opening of more telephone offices in various villages and towns of Bhavnagar and Amreli Districts, opening of Post and Telegraph Offices at various places in the above two districts and sanctioning of individual telephones;

(b) if so, what is the number and the details thereof;

(c) what action has been taken on each one of them; and

(d) what are the programmes and estimates for opening of Posts and Telegraph Offices and Telephone Exchanges in the above two districts during 1983 and 1984?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL): (a) to (d) Information is being collected and will be laid on the Table of the House.

Linking of District Headquarters by Telex

25. SHRI ADINARAYANA REDDY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) what is the number of district headquarters, State-wise, which are linked by telex with State Capitals/ New Delhi as on the 31st December, 1982;

(b) what was the target and whether the same has been fully achieved; and

(c) if the answer to part (b) above be in the negative what are the reasons therefor?